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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/33807/2026	GULU @ GULSAN PURTY	KARUNAKAR NAYAK	RARUAN /28 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
2	D-BLAPL/33808/2026	AKASH ORAM	SUSANTA KUMAR SAHU	KATARBAGA /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
3	D-BLAPL/33809/2026	PRATAP NAYAK	SK. ZAFARULLA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/33813/2026	PRADEEP KUMAR SAHOO	MANOJ KUMAR MALLICK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
5	D-BLAPL/33815/2026	LITI @ BAHADUR MUNDA	KABERI MOHANTY	SASON /200 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/33819/2026	ANAND HANUMANT PANCHAL @ ANAND PANCHAL	SK. ZAFARULLA	KAKIRIGUMMA /38 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/33820/2026	SURAJ UTTAM CHAVAN @ SURAJ CHAVAN	SK. ZAFARULLA	KAKIRIGUMMA /38 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/33821/2026	ERMA MADKAMI @ PRAKASH @ ARAMA	ASIT KUMAR JENA	MOTU /13 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/33824/2026	SWAPNIL DESHMUKH @ SWAPNIL SANTOSH DESHMUKH	SK. ZAFARULLA	KAKIRIGUMMA /38 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/33831/2026	KAMALKANT CHOUHAN	SUBODH KUMAR MOHANTY	CYBER CRIME AND ECONOMIC OFFENCES, JHARSUGUDA /19 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/33832/2026	SURYAKANTA SWAIN @ PAPU	ASHUTOSH MISHRA	JAGATSINGPUR /339 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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12	D-BLAPL/33833/2026	ROHIT RANJAN SAMAL @ KRISHNA	RAMESH CHANDRA MAHARANA	CUTTACK SADAR /817 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/33835/2026	KISHAN SAHU	AMITAV TRIPATHY	PADAMPUR /250 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
14	D-BLAPL/33836/2026	BHAGABANA SAHU	AMITAV TRIPATHY	PADAMPUR /250 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/33837/2026	PREMANANDA BAG	JUGALA KISHORE PANDA	PATNAGARH /206 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/33839/2026	RAJ KISHORE NAYAK	PRAMOD KUMAR MISHRA	BARAMBA /39 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/33841/2026	LIPUN @ DIPUN @ SANTOSH DAS	JUGALA KISHORE PANDA	KAMAKHYANAGAR /162 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/33843/2026	SITU GANDA @ SITU GOUDA @ SHIKARI	TRILOCHAN NANDA	PUINTALA /243 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/33847/2026	KALIA KANHAR	NARENDRA KUMAR LENKA	NUAGAON /206 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/33848/2026	BABU @ DEBASIS DAS	NITYANANDA MOHAPATRA	SEA BEACH /29 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/33852/2026	KALIA @ SANGRAM LENKA	BICHITRA NARAYANA SATAPATHY	KUJANGA /353 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/33854/2026	CHITTARANJAN ROUTRAY	AMLAN SHAKTI PAUL	TOMANDO /1 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
23	D-BLAPL/33855/2026	DAMU GADABA	ARIJEET MISHRA	JEYPORE SADAR /140 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/33856/2026	SUSANTA NAIK	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/33857/2026	SOUMYA RANJAN MOHAPATRA	SUJIT KUMAR SWAIN	BHUBANESWAR VIGILANCE /21 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
26	D-BLAPL/33859/2026	TRIBHUBAN SINGH YADAV	SURESH KUMAR JENA	CHARMAL /153 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/33862/2026	PRATIMA BEHERA	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/33863/2026	ROSHAN ORAM	BIRENDRA MOHAPATRA	LEPHRIPADA /70 /2024	AOR20220003624C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/33864/2026	AKASH BEHERA	KULDEEP MOHANTY	JARAPADA /491 /2026	AOD20240000012C202600347
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/33865/2026	SARVASUDHI BALAJI @BALU @S.BALAJI	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /331 /2026	AOR20220001631C202600337
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/33866/2026	ASHESH DEHURI @ ASISH DEHURI @ PINTU	SIMSON JENA	CHANDRASEKHARPUR /544 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/33868/2026	RANJITA NAYAK @PANDA	SANTOSH KUMAR MAHANTY	POLASARA PS /195 /2026	AOD20240000242C202600294
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/33870/2026	RAVI KUMAR	GURUPRASAD BEHERA	/ /	AOR20220000925C202600085
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/33871/2026	PRAKASH PAIKRAY @PAPU	LAXMINARAYAN RAYATSINGH	PURI SADAR /106 /2026	AOD20240000645C202600043
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-BLAPL/33873/2026	PARTHA HALDAR	SUBHASIS MOHAPATRA	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /239 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-BLAPL/33877/2026	JAGANNATH PANDA @ JAGA	AMITAV TRIPATHY	ODAGAON /123 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/33879/2026	NAKUL MAJHI @ NAKULA MAJHI	SURYAKANTA DWIBEDI	GOCHHAPADA /171 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/33887/2026	DINESH RANJAN DASH	SOUMYA RANJAN MOHANTY	CAPITAL P.S. /782 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/33888/2026	LOKANATH SAHOO	SAPAN KUMAR LENKA	PURI TOWN /587 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-BLAPL/33889/2026	MANOJ JENA	SAPAN KUMAR LENKA	CHANDAKA P.S. /440 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-BLAPL/33890/2026	SASMITA SAMAL	SUBHRAJIT SAHOO	CAPITAL P.S. /782 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-BLAPL/33892/2026	MUJEER AHMED	ADITI HOTA	DARINGBADI /152 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-BLAPL/33893/2026	KUNI @ SABINA BIBI	ACHYUTANANDA PATTANAIK	INDUSTRIAL ESTATE PS /231 /2026	AOD20240000586C202600328
		VS	VS	()	
		STATE OF ODISHA		//	
44	D-BLAPL/33894/2026	BHASKAR SAGARIA	MANORANJAN PADHY	KODINGA /179 /2026	AOD20220003086C202600109
		VS	VS	()	
		STATE OF ODISHA		//	
45	D-BLAPL/33895/2026	NIRUPAMA SAHOO	SAPAN KUMAR LENKA	PURI TOWN /587 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-BLAPL/33896/2026	JAYAKRUSHNA SAHU	ADITI HOTA	JARAPADA /347 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
47	D-BLAPL/33897/2026	BIKASH BARIHA	ROHIT KUMAR SUNA	/ /	AOD20240000326C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
48	D-BLAPL/33898/2026	MUNA NAG	MANORANJAN PADHY	KODINGA /179 /2026	AOD20220003086C202600110
		VS	VS	()	
		STATE OF ODISHA		//	
49	D-BLAPL/33899/2026	JYOTI PRAKASH NAYAK	SUDHASU SEKHAR MOHAPATRA	TANGI /546 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
50	D-BLAPL/33900/2026	SNEHAMANJARI SAHU	KALI CHARAN MISHRA	PUINTALA /221 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
51	D-BLAPL/33903/2026	RAJU BAGH	AMULYA RATNA PANDA	GOCHHAPADA /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
52	D-BLAPL/33906/2026	SANGRAM ROUT @ MINJUNA	BIKRAM CHANDRA GHADEI	KOREI /346 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
53	D-BLAPL/33909/2026	PRAKASH SAHU @ PRAKASH CHANDRA SAHU	BHABANI SHANKAR DASPARIDA	BANTALA /412 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
54	D-BLAPL/33921/2026	ISWAR MOHAPATRA @GEDU @GUDDU	MANORANJAN DAS	RASOL /101 /2026	AOR20220000053C202600092
		VS	VS	()	
		STATE OF ODISHA		//	
55	D-BLAPL/33922/2026	GOURAV KUMAR	BISWAJIT RANJAN TRIPATHY	BOUDH /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
56	D-BLAPL/33923/2026	BENJAMIN MOHANTA	SURYAKANTA DWIBEDI	RAIRANGPUR TOWN /308 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
57	D-BLAPL/33931/2026	DIPAK KUMAR NAIK @NAYAK	JUDHISTHIR SAHOO	RANPUR /262 /2016	AOD20220003315C202600059

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/33933/2026	PRAKASH RAJ @SIPU	GURUPRASAD BEHERA	SAHADEV KHUNTA /290 /2026	AOR20220000925C202600086
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/33934/2026	JAGYAN BEHERA	NARASINGH NARAYAN NAYAK	PURUSHOTTAMPUR /268 /2026	AOD20240000645C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/33940/2026	BABLU BEHERA @ BABUL BEHERA	KARTIK CHANDRA TRIPATHY	KHAJURIPADA /196 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/33941/2026	PRADEEP PANDA @ KUNA	BANA MOHANTY	SEA BEACH /142 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/33944/2026	DANIEL HARIJAN	AMIT KUMAR SAHU	BOIPARIGUDA /68 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/33945/2026	SIBA PRASAD JENA	DIPANKAR ACHARYA	CHANDIPUR /56 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/33947/2026	KISHAN GUPTA @ KISHAN SUNA	AMIT KUMAR SAHU	BOIPARIGUDA /68 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/33948/2026	RAHUL NAYAK	BIJAY KUMAR BEHERA	NAYAPALLI P.S. /242 /2026	AOR20220001736C202600274
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/33950/2026	DOMENDRA SAHU	BIJAY KUMAR BEHERA	/ /	AOR20220001736C202600275
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/33951/2026	RAVI SEN	BIJAY KUMAR BEHERA	/ /	AOR20220001736C202600276
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/33954/2026	RAMESH BAGH	AMIT KUMAR SAHU	BOIPARIGUDA /68 /2026	
		VS	VS	()	

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		STATE OF ODISHA		//	
69	D-BLAPL/33957/2026	ABHISHEK MALI	UPASIKA SAMANTARAY	JEYPORE TOWN /123 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
70	D-BLAPL/33958/2026	SANA @ SANATANA @ SANATAN PRADHAN	UPASIKA SAMANTARAY	PURUSHOTTAMPUR /192 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
71	D-BLAPL/33960/2026	OMM PRAKASH SWAIN	JITENDRA SAMANTARAY	KHURDA SADAR /140 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
72	D-BLAPL/33961/2026	PANKAJ DIGAL	SIDDHARTH GOUTAM DAS	PHULBANI SADAR /135 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
73	D-CMP/52642/2026	AMARESWAR SAHOO	SAIBRATA RATH	/ /	
		VS	VS	()	
		RANI BEWA		//	
74	D-CMP/52649/2026	ABULI SAMAL	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		SUBASH CHANDRA SAMAL		//	
75	D-CMP/52660/2026	RAMESH CHANDRA ROUT	KARUNAKAR GAYA	/ /	
		VS	VS	()	
		PRAVAT KUMAR SAHOO		//	
76	D-CMP/52661/2026	R. KAMANA REDDY	DURGA PRASAD JENA	/ /	AOR20230000034C202600012
		VS	VS	()	
		A. RAMARAO SUBUDHI		//	
77	D-CMP/52667/2026	SADHU BEHERA	BIJAYA KUMAR ROUTRAY	/ /	
		VS	VS	()	
		RANJIT KUMAR CHOUDHURY		//	
78	D-CMP/52671/2026	SNEHABALA PARIDA	BISWAJIT MAHARANA	/ /	
		VS	VS	()	
		MAMATARANI PAIKARAY		//	
79	D-CMP/52677/2026	ALEENA ACHARYA	SOUGAT DASH	/ /	
		VS	VS	()	
		SITESH CHANDRA TRIPATHY		//	

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80	D-CMP/52683/2026	JAGABANDHU MAJHI	HIMANSU BHUSAN SUTAR	/ /	
		VS	VS	()	
		DIBAKAR MAJHI		//	
81	D-CMP/52690/2026	M/S. SWASTIK STEVEDORES PVT. LTD., CUTTACK	BHASKAR CHANDRA PANDA	/ /	
		VS	VS	()	
		HIMANSU SEKHAR SAHOO		//	
82	D-CMP/52703/2026	GOPAL BARIK	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		MAGI BARIK		//	
83	D-CMP/52704/2026	NIMISH ATHA	MASUM PRIYADARSANI	/ /	
		VS	VS	()	
		AKSHAYA KUMAR KHUNTIA		//	
84	D-CMP/52735/2026	KANANBALA TRIPATHY	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		SIBASIS MISHRA		//	
85	D-CMP/52782/2026	Ramakanta Nayak	Madhusudan Sethi	/ /	AOR20250001218C202600028
		VS	VS	()	
		Khusi Nayak		//	
86	D-CONTC/52565/2026	BIJAYALAXMI ROUT RAY	ALOK KUMAR MOHAPATRA	/ /	AOR20220001711C202600056
		VS	VS	()	
		HEMANT SHARMA , SECRETARY HOME DEPTT. ODISHA		//	
87	D-CONTC/52571/2026	SAROJINI MOHAPATRA	SWOYAM PRABHU JENA	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
88	D-CONTC/52573/2026	HARASH SAHOO	ADV.	/ /	
		VS	VS	()	
		SANJAY KUMAR MOHANTY, EXECUTIVE ENGINEER, TPCODL, CUTTACK ELECTRICAL DIV		//	
89	D-CONTC/52574/2026	BANALATA PRADHAN	SANTOSH KUMAR SWAIN	/ /	
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
90	D-CONTC/52581/2026	D.BALARAM REDDY	ADV.	/ /	
		VS	VS	()	
		SANJAY KUMAR SINGH, I.A.S.		//	
91	D-CONTC/52583/2026	KRUSHNA CHANDRA OJHA	ADV.	/ /	

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		VS	VS	()	
		SANJAY KUMAR SINGH, I.A.S.		//	
92	D-CONTC/52585/2026	GOLEKHA CHERI	ADV.	/ /	
		VS	VS	()	
		SANJAY KUMAR SINGH, I.A.S.		//	
93	D-CONTC/52587/2026	BRUNDABAN BISWAL	ADV.	/ /	
		VS	VS	()	
		SANJAY KUMAR SINGH, I.A.S.		//	
94	D-CONTC/52589/2026	SK.MISKIN	ADV.	/ /	
		VS	VS	()	
		SANJAY KUMAR SINGH, I.A.S.		//	
95	D-CONTC/52592/2026	MD.ZAMILUR RAHAMAN	ADV.	/ /	
		VS	VS	()	
		NALINIKANTA PRADHAN, ENGINEER IN CHIEF CUM SECRETARIAT TO GOVT. WORKS DEPT., ODISHA			
96	D-CONTC/52593/2026	ASHOK KUMAR JENA	ADV.	/ /	
		VS	VS	()	
		SANJAY KUMAR SINGH, I.A.S.		//	
97	D-CONTC/52598/2026	PRAFULLA KUMAR PRADHAN	PRATIK DASH	/ /	AOD20250000335C202600005
		VS	VS	()	
		HEMANT SHARMA, ADDITIONAL CHIEF SECRETARY INDUSTRIES DEPTT.		//	
98	D-CONTC/52599/2026	DILLIP KUMAR RAO	ADV.	/ /	
		VS	VS	()	
		SANJAY KUMAR SINGH, I.A.S.		//	
99	D-CONTC/52601/2026	MADAN MOHAN MOHARANA	ADV.	/ /	
		VS	VS	()	
		SANJAY KUMAR SINGH, I.A.S.		//	
100	D-CONTC/52603/2026	NARAYAN CHANDRA DAS	ADV.	/ /	
		VS	VS	()	
		SANJAY KUMAR SINGH, IAS		//	
101	D-CONTC/52638/2026	BIJAYA KUMAR PRADHAN	ADV.	/ /	
		VS	VS	()	
		SANJAY KUMAR SINGH, IAS		//	
102	D-CONTC/52639/2026	HARAMOHAN MOHAPATRA	ADV.	/ /	
		VS	VS	()	

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		SANJAY KUMAR SINGH, IAS		//	
103	D-CONTC/52641/2026	BIJAYA KUMAR NAYAK	ADV.	/ /	
		VS	VS	()	
		SANJAY KUMAR SINGH, IAS		//	
104	D-CONTC/52643/2026	PRAVAKAR NAIK	ADV.	/ /	
		VS	VS	()	
		SANJAY KUMAR SINGH, IAS		//	
105	D-CONTC/52644/2026	RAMANI RANJAN GARNAYAK	BRAJA KISHOR PANDA	/ /	
		VS	VS	()	
		SATYABRATA SAHU, ADDL CHIEF SEC., FOREST AND ENVIRONMENT DEPT., KHURDA		//	
106	D-CONTC/52650/2026	MURALIDHAR BEHERA	BRAJA KISHOR PANDA	/ /	
		VS	VS	()	
		SATYABRATA SAHU, ADDL CHIEF SEC., FOREST AND ENVIRONMENT DEPT., KHURDA		//	
107	D-CONTC/52655/2026	JAGANNATH REDDY	ADV.	/ /	
		VS	VS	()	
		SANJAY KUMAR SINGH, IAS		//	
108	D-CONTC/52656/2026	UPENDRA JENA	ADV.	/ /	
		VS	VS	()	
		SANJAY KUMAR SINGH, IAS		//	
109	D-CONTC/52664/2026	BANOJ KUMAR BHUYAN	ADV.	/ /	
		VS	VS	()	
		SUBHA SHARMA, I.A.S		//	
110	D-CONTC/52666/2026	NIKUNJA BIHARI SAHOO	ADV.	/ /	
		VS	VS	()	
		SUBHA SHARMA, I.A.S		//	
111	D-CONTC/52672/2026	RAJ KUMARI BEHERA	ADV.	/ /	
		VS	VS	()	
		GIRISH SN, IAS		//	
112	D-CONTC/52679/2026	GIRISH KUMAR MOHANTY	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
113	D-CONTC/52684/2026	MANINI DARUAN	SWAGAT KUMAR SAHU	/ /	AOR20220004593C202600056
		VS	VS	()	
		ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT		//	

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114	D-CONTC/52686/2026	TAPAN KUMAR MEHER	SWAGAT KUMAR SAHU	/ /	AOR20220004593C202600059
		VS	VS	()	
		ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT		//	
115	D-CONTC/52687/2026	GAYATRI BARIK	SWAGAT KUMAR SAHU	/ /	AOR20220004593C202600058
		VS	VS	()	
		ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT		//	
116	D-CONTC/52688/2026	MONALISA NAYAK	Swagat Kumar Sahu	/ /	AOR20220004593C202600057
		VS	VS	()	
		ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT		//	
117	D-CONTC/52689/2026	MAKARDHWAJA MEHER	Swagat Kumar Sahu	/ /	AOR20220004593C202600060
		VS	VS	()	
		ASWATHY S, COMMISSIONER CUM SECRETARY , HEALTH AND FAMILY WELFARE DEPARTMENT		//	
118	D-CONTC/52718/2026	ANTARYAMI DAS	ADV.	/ /	
		VS	VS	()	
		TRINATH MOHANTY, LECTURE IN GRAPHICART, GOVT. COLLEGE OF ART AND CRAFTS, KHALLIKOTE,GANJAM		//	
119	D-CONTC/52729/2026	BINOD BIHARI SAHU	ADV.	/ /	
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
120	D-CONTC/52736/2026	RAMAKANTA PRAHARAJ	ADV.	/ /	
		VS	VS	()	
		DR.ARABINDA KUMAR PADHEE, IAS		//	
121	D-CONTC/52740/2026	UMAKANTA BEHERA	ADV.	/ /	
		VS	VS	()	
		SUBHA SARMA, IAS		//	
122	D-CONTC/52746/2026	SAGAR KUMAR BISWAL	GOUTAM KUMAR ROUTRAY	/ /	
		VS	VS	()	
		SACHIN RAMCHANDRA JADHAV, IAS		//	
123	D-CONTC/52757/2026	ANIL KUMAR BURUDA	ADV.	/ /	
		VS	VS	()	
		HEMANT SHARMA, IAS		//	
124	D-CONTC/52765/2026	BIJAY KUMAR NAYAK	ADV.	/ /	
		VS	VS	()	
		HEMANT SHARMA, IAS		//	
125	D-CONTC/52769/2026	MANOJ KUMAR MOHANTY	SAROJA KANTA SAMAL	/ /	

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		VS	VS	()	
		ANU GARG, I.A.S		//	
126	D-CONTC/52786/2026	AMIYA KUMAR JENA	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
127	D-CRLA/33810/2026	KAILASH CHANDRA DAS	SURYAKANTA DASH	DHAULI PS /176 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLA/33811/2026	KAILASH CHANDRA DAS	SURYAKANTA DASH	DHAULI PS /166 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMA/33812/2026	SITARAM NAYAK	JAWAHARLAL NAYAK	SONEPUR /230 /2024	AOR20220002153C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/33814/2026	UDAYAKIRAN PANDA	MANOJ KUMAR MALLICK	CHAULIAGANJA /400 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/33816/2026	SANTOSH MOHAPATRA	NRUSINGH CHARAN ROUT	SAHID NAGAR P.S. /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/33822/2026	BICHITRANANDA	SAUVAGYA RANJAN JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/33829/2026	SREEKANT RATH	SUVALAXMI DEVI	/ /0	
		VS	VS	()	
		BHARATI MOHAPATRA		//	
134	D-CRLMC/33845/2026	RAHUL SABAT @PADHI	DIBYA JYOTI SAHOO	G.R.P.S.,BERHAMPUR /1 /2011	AOD20240000587C202600209
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/33849/2026	ANUJITH KIZHAKEKALAYIL ANUJIKUMAR	SIMSON JENA	/ /0	
		VS	VS	()	
		UNION OF INDIA		//	
136	D-CRLMC/33874/2026	CHINTAMANI BEHERA	BIBHUTI KESHARI BISWAL	GOPALPUR /16 /2015	AOD20240000515C202600007
		VS	VS	()	

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		STATE OF ODISHA		//	
137	D-CRLMC/33875/2026	NILAMANI MEHER	SUSHANTA KUMAR JOSHI	TUREIKELA /89 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
138	D-CRLMC/33878/2026	BHARAT BEHERA	KABIRAJ PRADHAN	KHALLIKOTE /584 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
139	D-CRLMC/33885/2026	JANENDRA SAMAL	BISWAJIT MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
140	D-CRLMC/33891/2026	RAJESH KHORA @ RAJU KHORA	MANORANJAN PADHY	KODINGA /179 /2026	AOD20220003086C202600111
		VS	VS	()	
		STATE OF ODISHA		//	
141	D-CRLMC/33907/2026	BISWASINI NAYAK	SOUMI DAS	JEYPORE TOWN /200 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
142	D-CRLMC/33910/2026	ISWAR CHANDRA DAS	BIBHU PRASAD CHHUALSINGH	KHANTAPADA /251 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
143	D-CRLMC/33918/2026	MALAYA KUMAR KAR	SASWATA PATNAIK	PARADEEP MODEL /122 /2024	AOD20240001090C202600046
		VS	VS	()	
		STATE OF ODISHA		//	
144	D-CRLMC/33930/2026	JITU PARIDA @ JINU PARIDA	JYOTIRMAYA SAHOO	KODALA /121 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
145	D-CRLMC/33942/2026	SAHINA BIBI @ SAINA	SOUMYA RANJAN MOHANTY	JATNI P.S. /102 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
146	D-CRLMC/33956/2026	PRASANTA NAYAK @ PRASANTA NAIK	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
147	D-CRLMP/33802/2026	UGRASEN SWAIN	BRAJA MOHAN SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

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148	D-CRLMP/33804/2026	SABITA MAHANANDA	KODANDA KUMAR BHUYAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
149	D-CRLMP/33806/2026	ANKITA MOHANTY	SAUBHAGYA KETAN NAYAK	/ /	AOR20220001207C202600078
		VS	VS	()	
		STATE OF ODISHA		//	
150	D-CRLMP/33834/2026	BABRUBAHANA PATRA	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
151	D-CRLMP/33850/2026	SRIMATI DASH	BISWORANJAN SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
152	D-CRLMP/33869/2026	SANJAY KUMAR PANDA	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
153	D-CRLMP/33872/2026	FARAH NAAZ	KULDEEP MOHANTY	/ /	AOD20240000012C202600345
		VS	VS	()	
		STATE OF ODISHA		//	
154	D-CRLMP/33920/2026	DEBASREE SAHU	SWAGATA LAXMI SINHA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
155	D-CRLMP/33929/2026	TAPAN KUMAR PRADHAN	JANMEJAYA KATIKIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
156	D-CRLMP/33932/2026	PRATAP KUMAR SAHOO	SURYA NARAYAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
157	D-CRLMP/33937/2026	SAJAN KUMAR MITTAL	DEVASHIS PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
158	D-CRLMP/33946/2026	AU SMALL FINANCE BANK LTD., CUTTACK	JAYDEEP PAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
159	D-CRLMP/33949/2026	DR. LAXMIKANTA SARANGI	SANJIT MISHRA	/ /0	

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		VS	VS	()	
		AYUSHMAN SARANGI		//	
160	D-CRLMP/33952/2026	RATNAKAR SAHOO	PRAVAT KUMAR MOHANTY	/ /0	
		VS	VS	()	
		SANJULATA DEI		//	
161	D-CRLMP/33959/2026	HRUSHIKESH MATHAN	SARAT CHANDRA PADHI	/ /0	
		VS	VS	()	
		SUB-DIVISIONAL MAGISTRATE (SDM),BALASORE		//	
162	D-CRLREV/33838/2026	UGRASEN SAHU	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLREV/33840/2026	ATHAYA @ AKHAYA SAHU	SANTOSH KUMAR MAHANTY	KODALA /16 /2004	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLREV/33905/2026	KHAGESWAR BEHERA	PRASANTA KUMAR SAHOO	/ /0	
		VS	VS	()	
		PUNJAB NATIONAL BANK, BHADRAK		//	
165	D-FAO/52680/2026	SANJUKTA NAYAK	SUKANTA KUMAR NAYAK	/ /	
		VS	VS	()	
		SANATAN NAYAK		//	
166	D-JCRLA/33965/2026	ANKIT APAT	ADV	TALSARA /90 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-JCRLA/33966/2026	KANHA MUNDA	ADV	TELKOI /69 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-LAA/52595/2026	LAND ACQUISITION ZONE OFFICER OF KHURDHA ROAD-BALUGAON NEW BG RAIL LINK PROJECT BOUDH	DEBASHISH PATNAIK	/ /	LOD20240000200C202600371
		VS	VS	()	
		POULASTI NAIK		//	
169	D-LAA/52600/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD-BALUGAON NEW BG RAIL LINK PROJECT, BOUDH	DEBASHISH PATNAIK	/ /	LOD20240000194C202600406
		VS	VS	()	
		MURALI JENA		//	
170	D-MACA/52586/2026	PARSURAM @ PARSHURANM BEHERA	BISHNU BRATA SINGH	/ /	
		VS	VS	()	

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		TATA AIG GENERAL INSURANCE CO. LTD., MUMBAI		//	
171	D-MACA/52615/2026	SABITA JAL	KAPILA CHARAN NAYAK	/ /	
		VS	VS	()	
		GYAN PRAKASH TULSHYAM		//	
172	D-MACA/52648/2026	PRAFULLA MEHENA	BIRANCHI NARAYAN RATH	/ /	
		VS	VS	()	
		JENISH KUMAR JAYISHBHAI PATEL		//	
173	D-MACA/52675/2026	ORIENTAL INSURANCE CO.LTD., BBSR	NIBEDITA MOHANTY	/ /	
		VS	VS	()	
		SURESH KUMAR MAJHI		//	
174	D-MACA/52732/2026	SEKHAR CHANDRA MAHATO	DEBASISH PATNAIK	/ /	
		VS	VS	()	
		SARAT KU. BEHERA		//	
175	D-MACA/52733/2026	SASHI BHUSAN PALATASINGH	DEBASISH PATNAIK	/ /	
		VS	VS	()	
		SASANKA SEKHAR CHAND		//	
176	D-MACA/52750/2026	PARWATI SAHOO	DEBASISH PATNAIK	/ /	
		VS	VS	()	
		SUBHADRA DALEI		//	
177	D-MATA/52596/2026	ESETTY AMRITA	ASHOK KUMAR PRADHAN	/ /	AOR20220001590C202600012
		VS	VS	()	
		R. SUMAN ACHARY		//	
178	D-RPFAM/52561/2026	SARAT KUMAR RAY	UMA CHARAN MISHRA	/ /	
		VS	VS	()	
		SASMITA RAY		//	
179	D-RPFAM/52696/2026	ASHISH KUMAR MAHANAND	GANESH NIAL	/ /	
		VS	VS	()	
		BIDYAJYOTI MAHANAND		//	
180	D-RPFAM/52784/2026	ASHOK BEHERA	BIJAY SWAIN	/ /	
		VS	VS	()	
		BASANTI BEHERA		//	
181	D-RSA/52597/2026	SABITA MISHRA	JAYADEBA BEHERA	/ /	AOD20240000366C202600175
		VS	VS	()	
		KAMALA PANIGRAHI		//	

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182	D-RSA/52711/2026	GOPINATH JEW, BIJE PANKAPAL, JAGATSINGHPUR	DEBASISH SAMAL	/ /	
		VS	VS	()	
		PURNA CHANDRA SAHOO		//	
183	D-RSA/52755/2026	LAXMIDHAR JENA	KARUNAKAR GAYA	/ /	
		VS	VS	()	
		RATNAKAR BEHURA		//	
184	D-RVWPET/52685/2026	JOY GOPAL KHANDELWAL	DEEPAK KUMAR PANI	/ /	AOR20220001490C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
185	D-STREV/52663/2026	STATE OF ODISHA	SUNIL MISHRA,S.C(COMMERCIAL TAXES)	/ /	AOR20220001381C202600003
		VS	VS	()	
		MAHANADI COALFIELDS LTD., ANGUL		//	
186	D-TRP(C)/52617/2026	SURYAKANTI MANSINGH	DEBADATTA MOHANTY	/ /	
		VS	VS	()	
		DEBASIS DAS		//	
187	D-WA/52662/2026	PRINCIPAL SECRETARY OF WATER RESOURCES DEPT	GOVT OF ODISHA	/ /	LOD20240000172C202600370
		VS	VS	()	
		MAHESWAR SETHY		//	
188	D-WA/52761/2026	ADDL CHIEF SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT	GOVT OF ODISHA	/ /	LOD20240000200C202600374
		VS	VS	()	
		TRIPATI BALAJI MISHRA		//	
189	D-WA/52762/2026	COMMISSIONER CUM SECRETRAY OF SCHOOL AND MASS EDUCATION DEPT	GOVT OF ODISHA	/ /	LOD20240000172C202600371
		VS	VS	()	
		BIJAYA KUMAR CHOUDHURY		//	
190	D-WA/52764/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT	GOVT OF ODISHA	/ /	LOD20240000200C202600375
		VS	VS	()	
		PRASHANT KUMAR SAHOO		//	
191	D-WP(C)/52553/2026	RASMITA SAHOO	PRASANTA KUMAR JOSHI	/ /	AOR20230000684C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
192	D-WP(C)/52554/2026	PADMANAV SAHOO	SWAPNIL ROY	/ /	AOR20220001600C202600342
		VS	VS	()	
		STATE OF ODISHA		//	
193	D-WP(C)/52555/2026	UMAKANTA DAS	SWAPNIL ROY	/ /	AOR20220001600C202600343

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		STATE OF ODISHA		//	
194	D-WP(C)/52556/2026	NILAMANI NAIK	ANJAN KUMAR BISWAL	/ /	AOR20220001328C202600160
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/52557/2026	PRATIMA SAHU	SWARUP NAYAK	/ /	AOD20240000942C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/52558/2026	M/S LIFE CARE EMPORIUM	ANUP NARAYAN MOHANTY	/ /	AOR20220001248C202600028
		VS	VS	()	
		COMMISSIONER OF COMMERCIAL TAXES AND GST		//	
197	D-WP(C)/52559/2026	KANAKALATA BAHALI	AJAYA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/52560/2026	GANGAMANI PANDIT	BISWAJIT MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/52562/2026	BHIMASEN JENA	RABINDRANATH BARIK	/ /	AOD20240000806C202600072
	WP(C)/36401/2026	VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/52563/2026	SUJIT KUMAR SWAIN	BRAJA MOHAN SARANGI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/52564/2026	ANTARYAMI PANDA	SARADA PRASAD DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/52566/2026	NARESH PATTNAIK	KRISHNA CHANDRA SAHU	/ /	
	WP(C)/36382/2026	VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/52567/2026	MONU	KOUSIK ANANDA GURU	/ /	
		VS	VS	()	
		INDIAN OIL CORPORATION LTD., BHUBANESWAR		//	
204	D-WP(C)/52568/2026	DUKHU ROUT	KOUSIK ANANDA GURU	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
205	D-WP(C)/52569/2026	MANCHAN BARIHA	KOUSIK ANANDA GURU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
206	D-WP(C)/52570/2026	LAKSHYA PATI BEHERA	PRAVASH CHANDRA MAHAPATRA	/ /	AOR20240001111C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
207	D-WP(C)/52572/2026	RAJA KISHORE DAS	SAMAPIKA MISHRA	/ /	
	WP(C)/36398/2026	VS	VS	()	
		STATE OF ODISHA		//	
208	D-WP(C)/52575/2026	L.BASUDEV	SURAJ MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
209	D-WP(C)/52576/2026	HEMANTA KUMAR DASH	DR. BINODA KUMAR MISHRA	/ /	
	WP(C)/36444/2026	VS	VS	()	
		STATE OF ODISHA		//	
210	D-WP(C)/52577/2026	RUKMANI DASH	HARIPAD MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
211	D-WP(C)/52578/2026	SATRUGHAN SUNA	KIRTAN DANG	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
212	D-WP(C)/52579/2026	SRIDHAR PATTNAIK	DILLIP KUMAR MOHANTY	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
213	D-WP(C)/52580/2026	BISHNU CHARAN NAYAK	DILLIP KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
214	D-WP(C)/52582/2026	RAMOTAR PRASAD MORE	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
215	D-WP(C)/52584/2026	SURENDRA MALLICK	DILLIP KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/52588/2026	KISHORI THAKUR	JAYADEBA BEHERA	/ /	AOD20240000366C202600176
		VS	VS	()	
		STATE OF ODISHA		//	
217	D-WP(C)/52590/2026	DILESWAR PRADHAN	GOPINATH PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
218	D-WP(C)/52591/2026	BHABANI SANKAR MISHRA	GOPINATH PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
219	D-WP(C)/52594/2026	SANJIB ORAM	ASWINI KUMAR DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
220	D-WP(C)/52602/2026	SANGHAMITRA SAHOO	BISWABIHARI MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
221	D-WP(C)/52604/2026	MEHBOOBUN NAHAR MILKY	RAMDAS ACHARY	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
222	D-WP(C)/52605/2026	ASHOK KUMAR ROUT	DILIP KUMAR SAHU	/ /	AOR20220001727C202600112
		VS	VS	()	
		STATE OF ODISHA		//	
223	D-WP(C)/52606/2026	MANORANJAN PRADHAN	DILIP KUMAR SAHU	/ /	AOR20220001727C202600113
		VS	VS	()	
		STATE OF ODISHA		//	
224	D-WP(C)/52607/2026	DEEDHITI CHARAN MAHATTOM	DILIP KUMAR SAHU	/ /	AOR20220001727C202600116
		VS	VS	()	
		STATE OF ODISHA		//	
225	D-WP(C)/52608/2026	SUSHANTA KUMAR PRADHAN	DILIP KUMAR SAHU	/ /	AOR20220001727C202600115
		VS	VS	()	
		STATE OF ODISHA		//	
226	D-WP(C)/52609/2026	HOKESH KARNA	DILIP KUMAR SAHU	/ /	AOR20220001727C202600114
		VS	VS	()	
		STATE OF ODISHA		//	
227	D-WP(C)/52610/2026	RAMA CHANDRA PANDA	SAILABALA JENA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/52611/2026	RUPAK KUMAR SAHU	RAJU KUMAR SATPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/52612/2026	REETA SATAPATHY	SWETALINA PANDA	/ /	
		VS	VS	()	
		BASANTA KUMAR SATAPATHY		//	
230	D-WP(C)/52613/2026	KESHAB CHANDRA SAHOO	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/52614/2026	JOGENDRA MOHANTY	SIDDHARTH SAHU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/52616/2026	ANKIT SWAIN	PRANAB RANJAN CHHATOI	/ /	
		VS	VS	()	
		REGIONAL TRANSPORT OFFICER, CHANDIKHOLE		//	
233	D-WP(C)/52618/2026	PUSPANJALI MUNDA	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/52619/2026	RASMIRANI BAL	RASHMI KANTA ACHARYA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/52620/2026	BIKRAM KESHARI SAHOO	BIBHUTI BHUSAN MISHRA	/ /	
		VS	VS	()	
		BANK OF INDIA, JAYADEV VIHAR BRANCH, BHUBANESWAR		//	
236	D-WP(C)/52621/2026	PUSPANJALI MUNDA	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/52622/2026	CHHAYAKANTA SAHOO	TARUNKANTA PATTANAYAK	/ /	
		VS	VS	()	
		COMPETENT AUTHORITY -CUM- LAND ACQUISITION OFFICER, NH-200, DHENKANAL		//	
238	D-WP(C)/52623/2026	MAA LAXMI SHG, BAGADA, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600150
		VS	VS	()	

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		STATE OF ODISHA		//	
239	D-WP(C)/52624/2026	SUBASH CHANDRA SAHANY	ASHUTOSH KUANR	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
240	D-WP(C)/52625/2026	MAA GOJABAYANI SHG, KORO, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600151
		VS	VS	()	
		STATE OF ODISHA		//	
241	D-WP(C)/52626/2026	RADHAKRUSHNA SHG, KATHIAPADA, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600152
		VS	VS	()	
		STATE OF ODISHA		//	
242	D-WP(C)/52627/2026	PRAFULLA KUMARI MAHARANA	MANOJ KUMAR MOHANTY (2)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
243	D-WP(C)/52628/2026	Dr. BIJAY KUMAR PATTNAIK	SAMEER KUMAR DAS	/ /	AOD20240000338C202600249
		VS	VS	()	
		STATE OF ODISHA		//	
244	D-WP(C)/52629/2026	MAA TARINI SHG, KARANJA, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600155
		VS	VS	()	
		STATE OF ODISHA		//	
245	D-WP(C)/52630/2026	GIRIGOBARDHAN SHG, BAGHUA, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600154
		VS	VS	()	
		STATE OF ODISHA		//	
246	D-WP(C)/52631/2026	HARSHVARDHAN YADAV	RAMDAS ACHARY	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
247	D-WP(C)/52632/2026	GAYATRI SHG, MEHANDIPUR, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600156
		VS	VS	()	
		STATE OF ODISHA		//	
248	D-WP(C)/52633/2026	MAA TARINI SHG, CHANDANNAGER, AUL, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600157
		VS	VS	()	
		STATE OF ODISHA		//	
249	D-WP(C)/52634/2026	M/S.JAIN SAW MILL, NUAPADA	GYANA RANJAN NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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250	D-WP(C)/52635/2026	SATRUGHNA SAHOO	SAMEER KUMAR DAS	/ /	AOD20240000338C202600250
		VS	VS	()	
		STATE OF ODISHA		//	
251	D-WP(C)/52636/2026	M/S.SANKAR SAW MILL, JAJPUR	GYANA RANJAN NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
252	D-WP(C)/52637/2026	KESHAB CHANDRAY SHG, NANTAR, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600153
		VS	VS	()	
		STATE OF ODISHA		//	
253	D-WP(C)/52640/2026	CHANDRA SEKHAR SAHOO	BIGYAN KUMAR SHARMA	/ /	
		VS	VS	()	
		ADDITIONAL DISTRICT MAGISTRATE CUM DISTRICT REGISTAR, JAGATSINGHPUR		//	
254	D-WP(C)/52645/2026	BICHITRA KUMAR PRADHAN	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
255	D-WP(C)/52646/2026	PARSURAM NATH	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
256	D-WP(C)/52647/2026	BICHITRANANDA PANI	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
257	D-WP(C)/52651/2026	RATNAKAR NAYAK	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
258	D-WP(C)/52652/2026	SUSANTA KUMAR MISHRA	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
259	D-WP(C)/52653/2026	MUKUNDA CHANDRA SETHI	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
260	D-WP(C)/52654/2026	DEBASHISH DAS	UMARANI PANDA	/ /	
		VS	VS	()	
		SUSMITA DAS @ BARIK		//	
261	D-WP(C)/52657/2026	GOUTAM NAYAK	MANORANJAN PADHI	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/52658/2026	SARAT KUMAR DAS	DILLIP KUMAR MOHAPATRA	/ /	AOD20220001927C202600205
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/52659/2026	MANAGING COMMITTEE OF RATIKANTA MEMORIAL GIRLS HIGH SCHOOL, SAHADEVKHUNTA	DILIP KUMAR MOHAPATRA	/ /	AOD20220001927C202600206
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/52665/2026	MOHAMMAD ASFAR @ MD. ASFAR ALAM	ARUN KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/52668/2026	PRAMOD KUMAR NAYAK	DURGESH NARAYAN RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/52669/2026	SAKIR ASLAM	SUBRAT SATPATHY	/ /	
		VS	VS	()	
		ODISHA STATE WAQF BOARD, CUTTACK		//	
267	D-WP(C)/52670/2026	PRAFULLA KUMAR CHOUDHURY	JATA DHARI BARIK	/ /	
		VS	VS	()	
		CHIEF EXECUTIVE OFFICER, TPCODL, IDCO TOWER, BHUBANESWAR		//	
268	D-WP(C)/52673/2026	VEGESNA KRISHNAM RAJU	SRINIBASH SATAPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/52674/2026	DILLIP KUMAR NAYAK	SOMANATH NANDA	/ /	
		VS	VS	()	
		MALATI NAYAK		//	
270	D-WP(C)/52676/2026	BASANTI BARIK	ALOK KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/52678/2026	PRASANTA KUMAR BISWAL	SIDHARTH SHANKAR PADHY	/ /	
		VS	VS	()	
		THE CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR		//	
272	D-WP(C)/52681/2026	COMPANY SECRETARY AND COMPLIANCE OFFICER, INDIA METLIFE INSURANCE CO.LTD.,MUMBAI	ANUBHAV DASH	/ /	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		PERMANENT LOK ADALAT(PUBLIC UTILITY SERVICES), PURI		//	
273	D-WP(C)/52682/2026	PRAMOD KUMAR MOHANTY	SWAPNA KUMAR OJHA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
274	D-WP(C)/52691/2026	KULAMANI MATI	SUDHIR KUMAR MALLICK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
275	D-WP(C)/52692/2026	UNION OF INDIA	BIBHUTI BHUSAN MISHRA	/ /	
		VS	VS	()	
		TUSHAR RANJAN SWAIN		//	
276	D-WP(C)/52693/2026	SAROJ KUMAR MAHAKUD	ASHOK KUMAR SWAIN	/ /	
		VS	VS	()	
		COLLECTOR, BOUDH, OFFICE OF THE COLLECTOR AND DISTRICT MAGISTRATE, BOUDH		//	
277	D-WP(C)/52694/2026	BISWA MOHAN NARENDRA	ASHOK KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
278	D-WP(C)/52695/2026	BABULI CHARAN MALLIK	SUBHRANSU BHUSAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
279	D-WP(C)/52697/2026	SUSHAMA PATTNAIK	PRASANNA KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
280	D-WP(C)/52698/2026	MUKTIKANTA NAYAK	SUBHRANSU BHUSAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-WP(C)/52699/2026	DIBAKAR SETHI	ANWESHA MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
282	D-WP(C)/52700/2026	DILLIP KUMAR BARAL	ANUP KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
283	D-WP(C)/52701/2026	DEBENDRA KUMAR MALLIK	SUBHRANSU BHUSAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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284	D-WP(C)/52702/2026	BANSHIDHAR DAS	LINGARAJ SARANGI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
285	D-WP(C)/52705/2026	PRAKASH SAMAL	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
286	D-WP(C)/52706/2026	BRAHMANANDA SETHI	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
287	D-WP(C)/52707/2026	SUBRATA DHRUBENDRANATH SI	CHAKRADHAR SINGH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
288	D-WP(C)/52708/2026	MANORAMA DAS	PRABIN DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
289	D-WP(C)/52709/2026	BASANTI MIRDHA	LAXMINARAYAN PATEL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
290	D-WP(C)/52710/2026	PRANATI DASH	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
291	D-WP(C)/52712/2026	UGRESAN MIRDHA	LAXMI NARAYAN PATEL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
292	D-WP(C)/52713/2026	TRINATH BEHERA	RABINDRA NATH PRUSTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
293	D-WP(C)/52714/2026	JASASWINI PATTNAIK	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
294	D-WP(C)/52715/2026	SANDHYARANI MOHARATHY	SOUMYAKANTA MOHAPATRA	/ /	AOR20230000391C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
295	D-WP(C)/52716/2026	CH. DALAYA REDDY	ARUN KUMAR PATRA	/ /	AOD20240000516C202600056

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/52717/2026	SUBARNA MAHILA MANDAL, KASOTI, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600159
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/52719/2026	RAJENDRA BEHERA	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600218
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/52720/2026	PRABASINI DAS	SANJIB MOHANTY	/ /	AOR20220001611C202600216
		VS	VS	()	
		UTKAL UNIVERSITY		//	
299	D-WP(C)/52721/2026	RAJENDRA PRASAD BEHERA	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600219
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/52722/2026	SWARNALATA PATRA	SUKANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/52723/2026	SUBHASINI @ SUBASINI SAHOO	LALITENDU MISHRA	/ /	AOR20220001610C202600090
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/52724/2026	BAPUNI SETHI	SUDHASHREE PASAYAT	/ /	AOR20250000161C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/52725/2026	RATAN KUMAR MISHRA	SUKANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/52726/2026	MAA KHILEICHANDI SHG, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600160
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/52727/2026	MAHAVIR SHG, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600158
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/52728/2026	ALOK KUMAR PATI	SANTOSH KUMAR MISHRA	/ /	
		VS	VS	()	

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		THE MANAGER, HDFC BANK LTD., NEAR KOEL CAMPUS, BHUBANESWAR		//	
307	D-WP(C)/52730/2026	BAIJAYANTI GIRI	SUKANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
308	D-WP(C)/52731/2026	M/S.PRESTIGE TAILORS, BHUBANESWAR	SIDDHARTH SAHU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
309	D-WP(C)/52734/2026	KANCHANBALA PATRA	JYOTIRMAY GUPTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
310	D-WP(C)/52737/2026	DWIJABAR NAYAK	BIJAY KUMAR MOHANTY	/ /	
		VS	VS	()	
		AXIS BANK LTD., AHMEDABAD		//	
311	D-WP(C)/52738/2026	SUSHANT BARIK	DIPANKAR ACHARYA	/ /	
		VS	VS	()	
		BAR COUNCIL OF INDIA, NEW DELHI		//	
312	D-WP(C)/52739/2026	RAMAKRUSHNA RATH	NITYABRATA BEHURIA	/ /	
		VS	VS	()	
		ODISHA STATE BAR COUNCIL, CUTTACK		//	
313	D-WP(C)/52741/2026	DR.SUSHREE AGNIDEEPA DAS	JIBAN KANTA PATTANAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
314	D-WP(C)/52742/2026	ANNAPURNA SCHOOL OF NURSING, NABARANGPUR	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
315	D-WP(C)/52743/2026	BISWANATH PRADHAN	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
316	D-WP(C)/52744/2026	MANAGING COMMITTEE OF CHHAMOUZA BIDYAPITH, BHADRAK	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
317	D-WP(C)/52745/2026	SENAPATI GLOBAL INSTITUTE OF MEDICAL SCIENCES, ANGUL	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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318	D-WP(C)/52747/2026	DR.SOUMYA SWATSMITA PRUSTY	JIBAN KANTA PATTANAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
319	D-WP(C)/52748/2026	PRASAN KUMAR MAHAPATRA	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600192
		VS	VS	()	
		STATE OF ODISHA		//	
320	D-WP(C)/52749/2026	DILLIP KUMAR MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
321	D-WP(C)/52751/2026	PRAMOD KUMAR MOHAPATRA	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600190
		VS	VS	()	
		STATE OF ODISHA		//	
322	D-WP(C)/52752/2026	ACHYUTA KUMAR NAYAK	PARTHA SARATHI DAS	/ /	AOD20240000364C202600258
		VS	VS	()	
		STATE OF ODISHA		//	
323	D-WP(C)/52753/2026	SUDAM CHANDRA MOHANTA	AKASH KUMAR BORAL	/ /	AOD20230000781C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
324	D-WP(C)/52754/2026	ANANTA CHARAN BEHERA	BIJAYA KUMAR BEHERA	/ /	AOD20260000249C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
325	D-WP(C)/52756/2026	THE IPSITA SCHOOL OF NURSING, KHURDA	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
326	D-WP(C)/52758/2026	RANJEET KUMAR PANDA	AMITABH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
327	D-WP(C)/52759/2026	LUDU DEI	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
328	D-WP(C)/52760/2026	SANTOSH KUMAR BARIK	AMITABH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
329	D-WP(C)/52763/2026	BIJAYA KUMAR TRIPATHY	BIBEKANANDA BAISAKH	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :03/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/52766/2026	MANAS RANJAN KABI	AMITABH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/52767/2026	ASHOK KUMAR ROUT	BIBEKANANDA BAISAKH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/52768/2026	PRATAP CHANDRA KHATEI	AMITABH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/52770/2026	BIPIN BIHARI NAYAK	AMITABH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/52771/2026	SANTOSH KUMAR SAHOO	AMITABH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/52772/2026	PURUSOTTAM JAGDEV	AMITABH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/52773/2026	LABANYA PUTEL	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/52774/2026	PRATIMA BARA	AGNEEV KUMAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/52775/2026	PRADEEP KUMAR HANSDAH	AMITABH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/52776/2026	DILIP MAJHI	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/52777/2026	SAMBIT KUMAR JENA	PRAVASH CHANDRA JENA	/ /	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
341	D-WP(C)/52778/2026	NARENDRA KUMAR BEHERA	PRASANTA KUMAR SATAPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
342	D-WP(C)/52779/2026	AMIR NAG	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
343	D-WP(C)/52780/2026	HARAPRIYA RATH	AMITABH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
344	D-WP(C)/52781/2026	SARASWATI SAHOO	BASUDEV BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
345	D-WP(C)/52783/2026	MOIN A KHAN	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
346	D-WP(C)/52785/2026	CHIRANJEET	PRAYASRAJ GHADAI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
347	D-WP(C)/52787/2026	SABITRI KUMAR	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
348	D-WP(C)/52788/2026	KUMAR @ SUDARSAN SETHI	SURENDRA PRASAD BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
349	D-WP(C)/52789/2026	RELIEF KUMAR PRADHAN @ RILIF KUMAR PADHAN	SATYAJIT SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
350	D-WP(C)/52790/2026	KARUNAKAR MISHRA	AMAR MOHANTY	/ /	
		VS	VS	()	
		PURNA CHANDRA MISHRA		//	
351	D-WP(C)/52791/2026	BALARAM ROUT	GOUTAM KUMAR ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :03/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/52792/2026	INDRANI DANDSENA	BIKASH KARNA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
353	D-WP(C)/52793/2026	ROSY RAY	NIRANJAN NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
354	D-WP(C)/52794/2026	KAMALINI MUND	NIRANJAN NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
355	D-WP(C)/52795/2026	BANCHHANIDHI PUROHIT	NIRANJAN NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
356	D-WP(C)/52796/2026	SANJAYA KUMAR SOREN	LALIT KUMAR MAHARANA	/ /	
		VS	VS	()	
		ODISHA GRAMEEN BANK, JAGAMARA, BHUBANESWAR		//	
357	D-WP(C)/52797/2026	BIPIN BIHARI MUND	NIRANJAN NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
358	D-WP(C)/52798/2026	EMILIA SORENG	AGNEEV KUMAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
359	D-WP(C)/52799/2026	PRADYUMNA KUMAR DASH	NIRANJAN NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
360	D-WP(C)/52800/2026	RANJIT RAY	AMITABH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
361	D-WP(C)/52801/2026	BIRATESWARI MAHILA MAHASANGHA @ BIRATESWARI SAMAJ, DASH	BIKASH CHANDRA PATTNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
362	D-WP(C)/52802/2026	NILIMA KUJUR	AGNEEV KUMAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
363	D-WP(C)/52803/2026	GANGADHAR BEHERA	SURENDRA KUMAR SAHOO	/ /	AOD20220004218C202600011

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/52804/2026	PRAMOD KUMAR SAMAL	MANAS KUMAR SWAIN	/ /	AOD20220004218C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/52805/2026	CHITARANJAN SUBUDHI MOHAPATRA	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600191
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/52806/2026	SAROJ KUMAR MUNDA	AMITABH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/52807/2026	SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	ASHOK BHADRAK GENERAL	/ /	LOD20240000194C202600407
		VS	VS	()	
		MURALIDHAR SAHANI		//	
368	D-WP(C)/52808/2026	PUSPALATA BARIK	AMITABH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/52809/2026	RANJITA BHUYAN	BASUDEV BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/52810/2026	SUPERINTENDING ENGINEER SALANDI CANAL DIVISION OF BHADRAK	GOVT OF ODISHA	/ /	LOD20240000172C202600369
		VS	VS	()	
		NARENDRA SAHOO		//	
371	D-WP(C)/52811/2026	SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	ASHOK BHADRAK GENERAL	/ /	LOD20240000194C202600408
		VS	VS	()	
		GANESH PRASAD BARIK		//	
372	D-WP(C)/52812/2026	SUPERINTENDING ENGINEER OF SALANDI CANAL DIVISION	AG ODISHA BHADRAK	/ /	LOD20240000200C202600373
		VS	VS	()	
		LAXMIDHAR NAYAK		//	
373	D-ABLAPL/33803/2026	NASREEN @ NASRIN BEGUM	SAROJ RANJAN SUBUDHI	BALICHANDRAPUR /400 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/33805/2026	KAMADEB ROUT @ KAMDEV ROUT	SURESH KUMAR PANDA	KAKATAPUR /369 /2026	
		VS	VS	()	

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FILING REPORT AS ON :03/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
375	D-ABLAPL/33817/2026	DUSMANTA BARIK	PRIYA RANJAN SINGH	BAMBARI /194 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
376	D-ABLAPL/33818/2026	DHANESWAR SAHOO	BIJAY KUMAR MISHRA	BAIDESWAR /273 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
377	D-ABLAPL/33823/2026	ASHOK JENA	SUSANTA KUMAR BARAL	GURUDIJHATIA /280 /2026	AOR20220001297C202600240
		VS	VS	()	
		STATE OF ODISHA		//	
378	D-ABLAPL/33825/2026	JANAKI BALLAV MOHANTY	AJAYA KUMAR MOHAPATRA	NEMALO /288 /2026	AOD20240000645C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
379	D-ABLAPL/33826/2026	MUKESH KUMAR SAHOO @ MUKA SAHOO	AMULYA RATNA PANDA	BINJHARPUR /352 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
380	D-ABLAPL/33827/2026	ALOK KUMAR DAGAR	AMULYA RATNA PANDA	JALESWAR /625 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
381	D-ABLAPL/33828/2026	SUMIT KUMAR JENA	AMULYA RATNA PANDA	JALESWAR /625 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
382	D-ABLAPL/33830/2026	MILAN BEURA	SATYA RANJAN MULIA	MAHILA P.S. BUXIBAZAR /147 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
383	D-ABLAPL/33842/2026	DIPAK RAY	UMAKANTA BARIK	PLANTSITE /1139 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
384	D-ABLAPL/33844/2026	BARUNA PATRA	PRASANNA KUMAR MISHRA	KANKADAHAD /212 /2026	AOD20260000093C202600076
		VS	VS	()	
		STATE OF ODISHA		//	
385	D-ABLAPL/33846/2026	NILAKANTHA SAMAL	AMULYA RATNA PANDA	JALESWAR /646 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/33851/2026	RAJESH PRADHAN	ARIJEET MISHRA	DHAULI PS /246 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
387	D-ABLAPL/33853/2026	PRAFULLA DAS	ARIJEET MISHRA	CHANDABALI /360 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
388	D-ABLAPL/33858/2026	DEEPAK GUPTA	KULDEEP MOHANTY	BARGAON /337 /2026	AOD20240000012C202600346
		VS	VS	()	
		STATE OF ODISHA		//	
389	D-ABLAPL/33860/2026	RAHAS KUMAR	DR. BINODA KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
390	D-ABLAPL/33861/2026	SOMYARANJAN SWAIN @ AKASH	PRAJIT KUMAR PRADHAN	GOBINDAPUR /265 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
391	D-ABLAPL/33867/2026	MITHUN BEHERA	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /264 /2026	AOR20220001631C202600336
		VS	VS	()	
		STATE OF ODISHA		//	
392	D-ABLAPL/33876/2026	PRASHANT KUMAR JENA	SOUMYA JYOTI BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
393	D-ABLAPL/33880/2026	PARTHASARATHI SUTAR	MANAS KUMAR CHAND	NIKIRAI /216 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
394	D-ABLAPL/33881/2026	PARTHASARATHI SUTAR	MANAS KUMAR CHAND	NIKIRAI /218 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
395	D-ABLAPL/33882/2026	NARASINGHA BAGHA	KARUNAKAR GAYA	NIMAPADA /197 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
396	D-ABLAPL/33883/2026	EMMANUEL BAGHA	KARUNAKAR GAYA	NIMAPADA /197 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
397	D-ABLAPL/33884/2026	PUSPANJALI JENA	SURYAKANTA DWIBEDI	JALESWAR /323 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/33886/2026	DEEPAK BEHERA	PRASANT KUMAR BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/33901/2026	PRATAP KUMAR SAHOO	SURYA NARAYAN MISHRA	BALIANTA P.S. /532 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/33902/2026	BADAL SAHOO	PRASANT KUMAR BARIK	BHADRAK TOWN /252 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/33904/2026	APARNA DASH	TUKUNA KUMAR MISHRA	KORAPUT TOWN /245 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/33908/2026	BAPI JIT	SOUMYA JYOTI BISWAL	MARINE CHUDAMANI /52 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/33911/2026	RABI @ BIJAY NAYAK @ BIJAY KUMAR NAYAK	JAJATI KESHARI KHUNTIA	BASUDEVPUR /571 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/33912/2026	KEDARNATH SAHOO @ KEDAR SAHOO	DEBASHREE PARIDA	PIPLI /634 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/33913/2026	DILLIP KUMAR SUBUDHI @ DILIP KUMAR SUBUDHI	ROHIT RANJAN RAY	BOLAGARH P.S. /11 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/33914/2026	TAPAN KUMAR ROUT	ARUN KUMAR BEHERA	BALIAPAL /484 /2026	AOR20220003422C202600136
		VS	VS	()	
		STATE OF ORISSA		//	
407	D-ABLAPL/33915/2026	PREMLAL PATEL	CHHABI LAL NIAL	/ /	AOD20230000741C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/33916/2026	NANDU RAO	CHHABI LAL NIAL	/ /	AOD20230000741C202600004
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
409	D-ABLAPL/33917/2026	NALINIKANTA MOHANTY @GUDDU	DEEPALI MAHAPATRA	MANCHESWAR P.S. /842 /2026	AOR20260000160C202600040
		VS	VS	()	
		STATE OF ODISHA		//	
410	D-ABLAPL/33919/2026	DINESH BEHERA	DEEPALI MAHAPATRA	MANCHESWAR P.S. /842 /2026	AOR20260000160C202600041
		VS	VS	()	
		STATE OF ODISHA		//	
411	D-ABLAPL/33924/2026	PRADEEP KUMAR MISHRA	BIJAYA KUMAR RAGADA	BIJEPUR /305 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
412	D-ABLAPL/33925/2026	AYUSH PATTNAIK	BISHNU PRASAD PRADHAN	CHANDRASEKHARPUR /1009 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
413	D-ABLAPL/33926/2026	CHAITANYA SUBUDHI	SRINIBAS KHANDAI	INFOVALLY UPD BHUBANESWAR /480 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
414	D-ABLAPL/33927/2026	PINTU MOHAPATRA	SATYA RANJAN BINAYAK	PARJANG /523 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
415	D-ABLAPL/33928/2026	SUDHAKAR MALLIK	BIJAYA KUMAR BEHERA 1	BINJHARPUR /503 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
416	D-ABLAPL/33935/2026	SK. NIZAMUDDIN @ NIZAM KHAN	JYOTIRMAYA SAHOO	BOLAGARH P.S. /413 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
417	D-ABLAPL/33936/2026	RABINDRA SWAIN	JYOTIRMAYA SAHOO	CHANDANPUR /239 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
418	D-ABLAPL/33938/2026	PRALAY BEHERA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /719 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
419	D-ABLAPL/33939/2026	RANJAN KUMAR SINGH @ RANJAN SINGH	JYOTIRMAYA SAHOO	NAYAPALLI P.S. /813 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/33943/2026	SUSANTA KUMAR NATH	KARTIK CHANDRA TRIPATHY	AMPANI /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
421	D-ABLAPL/33953/2026	BISWAJIT NAIK @ RAJA NAIK @ BISWAJIEET NAIK	SUBHENDU KAR	DHENKANAL SADAR /909 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
422	D-ABLAPL/33955/2026	SATYA NARAYAN DAS	SUBHENDU KAR	JHARPOKHARIA /280 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
423	D-ABLAPL/33962/2026	NARAYAN SETHY @ KALIA	SIDDHARTH GOUTAM DAS	KHALLIKOTE /712 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
424	D-ABLAPL/33963/2026	AKASH MAHANANDIA	AMIT KUMAR SAHU	NARAYANPATNA /71 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
425	D-ABLAPL/33964/2026	HARISH CHANDRA JENA	PRAMOD KUMAR JENA	BALIAPAL /494 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :03/11/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-FA/186/1984	K.M.NOOR	PRAGYAN PARAMITA MOHANTY	
	FA/186/1984	MP		12/2026
2	D-RFA/100/2006	LALITA BEHERA	AMIT PRASAD BOSE	
	RFA/100/2006	MP		32/2026
3	D-CRLMA/33812/2026	SITARAM NAYAK	JAWAHARLAL NAYAK	
	CRLMA/ /	MP		42/2026
4	D-ELPET/30075/2024	DIPALI DAS	M/S GOPAL KUMAR AGRAWAL, S. MOHANTY, P.S. NAYAK, A. SATPA	
	ELPET/7/2024	MP		74/2026
5	D-ELPET/30075/2024	DIPALI DAS	M/S GOPAL KUMAR AGRAWAL, S. MOHANTY, P.S. NAYAK, A. SATPA	
	ELPET/7/2024	MP		75/2026
6	D-ELPET/30075/2024	DIPALI DAS	M/S GOPAL KUMAR AGRAWAL, S. MOHANTY, P.S. NAYAK, A. SATPA	
	ELPET/7/2024	MP		76/2026
7	D-TRP(C)/52617/2026	SURYAKANTI MANSINGH	DEBADATTA MOHANTY	
	TRP(C)/ /	MP		400/2026
8	D-CRLMP/1711/2023	DIPAK KUMAR NAYAK	HIMANSHU SEKHAR MISHRA	
	CRLMP/1711/2023	MP		420/2026
9	D-CRLMP/33929/2026	TAPAN KUMAR PRADHAN	JANMEJAYA KATIKIA	
	CRLMP/ /	MP		421/2026
10	D-CRLMP/33937/2026	SAJAN KUMAR MITTAL	DEVASHIS PANDA	
	CRLMP/ /	MP		422/2026
11	D-CRLMP/33952/2026	RATNAKAR SAHOO	PRAVAT KUMAR MOHANTY	
	CRLMP/ /	MP		423/2026
12	D-CRLMP/33959/2026	HRUSHIKESH MATHAN	SARAT CHANDRA PADHI	
	CRLMP/ /	MP		424/2026
13	D-CRLMP/33959/2026	HRUSHIKESH MATHAN	SARAT CHANDRA PADHI	
	CRLMP/ /	MP		425/2026
14	D-RVWPET/3755/2026	KANCHANBALA MOHANTY		
	RVWPET/23/2026	MP		482/2026
15	D-RVWPET/52685/2026	JOY GOPAL KHANDELWAL	DEEPAK KUMAR PANI	
	RVWPET/ /	MP		483/2026
16	D-RPFAM/52561/2026	SARAT KUMAR RAY	UMA CHARAN MISHRA	
	RPFAM/ /	MP		486/2026
17	D-RPFAM/36507/2026	PITABASA SETHI	MADHUSUDAN SETHI	
	RPFAM/231/2026	MP		487/2026
18	D-RPFAM/336/2023	SAI KAMALI PRUSTY		
	RPFAM/336/2023	MP		488/2026
19	D-RPFAM/35416/2026	HARICHAND SIKARI	PADMANAV CHOUDHURY	
	RPFAM/218/2026	MP		489/2026
20	D-RPFAM/49475/2026	BASANTA KUMAR PALTASINGH	DEBASISH SAMAL	
	RPFAM/ /	MP		490/2026
21	D-RPFAM/52784/2026	ASHOK BEHERA	BIJAY SWAIN	
	RPFAM/ /	MP		491/2026
22	D-LAA/52460/2026	SANGEETA KALO	PRADEEP KUMAR NATH	
	LAA/ /	MP		570/2026
23	D-LAA/52595/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD, ADDITIONAL	DEBASHIS PATHAK, A.G.A.	NEW BG RAIL LINK PROJECT BOUDH
	LAA/ /	MP		571/2026
24	D-LAA/52595/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD, ADDITIONAL	DEBASHIS PATHAK, A.G.A.	NEW BG RAIL LINK PROJECT BOUDH
	LAA/ /	MP		572/2026
25	D-MATA/48896/2026	SANDHYA SAMARATHA	PRAFULLA KUMAR NAYAK	
	MATA/ /	MP		572/2026
26	D-LAA/52595/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD, ADDITIONAL	DEBASHIS PATHAK, A.G.A.	NEW BG RAIL LINK PROJECT BOUDH

	LAA/ /	MP		573/2026
27	D-LAA/52600/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD TRIBUNAL, BHUBANESWAR	DEBASHIS PATTANAIK	NEW BG RAIL LINK PROJECT, BOUDH
	LAA/ /	MP		574/2026
28	D-LAA/52600/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD TRIBUNAL, BHUBANESWAR	DEBASHIS PATTANAIK	NEW BG RAIL LINK PROJECT, BOUDH
	LAA/ /	MP		575/2026
29	D-LAA/52600/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD TRIBUNAL, BHUBANESWAR	DEBASHIS PATTANAIK	NEW BG RAIL LINK PROJECT, BOUDH
	LAA/ /	MP		576/2026
30	D-CONTC/6723/2025	KHATIJA BEGUM	NILAMADHAB SARKAR	
	CONTC/871/2025	MP		758/2026
31	D-CONTC/50836/2024	JITENDRA KUMAR SAHOO		
	CONTC/8052/2024	MP		759/2026
32	D-BLAPL/28144/2026	MAMATA NAIK		
	BLAPL/9572/2026	MP		800/2026
33	D-BLAPL/32502/2026	PINKU SUNA		
	BLAPL/11345/2026	MP		801/2026
34	D-CRLREV/33838/2026	UGRASEN SAHU	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1257/2026
35	D-CRLREV/33838/2026	UGRASEN SAHU	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1258/2026
36	D-CRLREV/33840/2026	ATHAYA @ AKHAYA SAHU	SANTOSH KUMAR MAHANTY	
	CRLREV/ /	MP		1259/2026
37	D-CRLREV/33840/2026	ATHAYA @ AKHAYA SAHU	SANTOSH KUMAR MAHANTY	
	CRLREV/ /	MP		1260/2026
38	D-CRLREV/33905/2026	KHAGESWAR BEHERA	PRASANTA KUMAR SAHOO	
	CRLREV/ /	MP		1261/2026
39	D-CRLREV/14640/2026	SIBA PRASAD PATRA	SANTOSH KUMAR MAHANTY	
	CRLREV/443/2026	MP		1262/2026
40	D-FAO/52680/2026	SANJUKTA NAYAK	SUKANTA KUMAR NAYAK	
	FAO/ /	MP		1384/2026
41	D-FAO/52680/2026	SANJUKTA NAYAK	SUKANTA KUMAR NAYAK	
	FAO/ /	MP		1385/2026
42	D-FAO/52680/2026	SANJUKTA NAYAK	SUKANTA KUMAR NAYAK	
	FAO/ /	MP		1386/2026
43	D-RSA/23465/2026	BISHNU MEHER @ BISHNU BALLABHA MEHER	BHRUTI BHUSAN MISHRA	
	RSA/281/2026	MP		1620/2026
44	D-RSA/52597/2026	SABITA MISHRA	JAYADEBA BEHERA	
	RSA/ /	MP		1621/2026
45	D-RSA/52711/2026	GOPINATH JEW, BIJE PANKAPAL, JAGATSINGHPUR	DEBASISH SAMAL	
	RSA/ /	MP		1622/2026
46	D-RSA/52755/2026	LAXMIDHAR JENA	KARUNAKAR GAYA	
	RSA/ /	MP		1623/2026
47	D-RSA/121/2008	PANCHUNATH SAHU	M/S.MANOJ K.MISHRA	
	RSA/121/2008	MP		1624/2026
48	D-RSA/121/2008	PANCHUNATH SAHU	M/S.MANOJ K.MISHRA	
	RSA/121/2008	MP		1625/2026
49	D-RSA/121/2008	PANCHUNATH SAHU	M/S.MANOJ K.MISHRA	
	RSA/121/2008	MP		1626/2026
50	D-RSA/121/2008	PANCHUNATH SAHU	M/S.MANOJ K.MISHRA	
	RSA/121/2008	MP		1627/2026
51	D-RSA/121/2008	PANCHUNATH SAHU	M/S.MANOJ K.MISHRA	
	RSA/121/2008	MP		1628/2026
52	D-RSA/121/2008	PANCHUNATH SAHU	M/S.MANOJ K.MISHRA	
	RSA/121/2008	MP		1629/2026
53	D-ABLAPL/3963/2026	AMIYA RANJAN MALLIK	SUKANTA KUMAR NAYAK	
	ABLAPL/1779/2026	MP		1928/2026
54	D-ABLAPL/31353/2026	ANIL BEHERA		
	ABLAPL/11914/2026	MP		1929/2026
55	D-ABLAPL/31207/2026	SUSHIL RAJ		
	ABLAPL/11791/2026	MP		1930/2026
56	D-ABLAPL/680/2020	BHIMA MAJHI	DIPANKAR ACHARYA	
	ABLAPL/680/2020	MP		1931/2026
57	D-ABLAPL/20516/2026	MIR NEJAMUDDIN		
	ABLAPL/8291/2026	MP		1932/2026

58	D-ABLAPL/22012/2026	JATIN KUMAR SETHI	SURYAKANTA DASMOHAPATRA	
	ABLAPL/9538/2026	MP		1933/2026
59	D-ABLAPL/22731/2026	SANJAY BHARATI @ BAPI BHARATI		
	ABLAPL/9014/2026	MP		1934/2026
60	D-ABLAPL/27472/2026	SK. INTAJ ALI		
	ABLAPL/11023/2026	MP		1935/2026
61	D-ABLAPL/32108/2026	SK SABIR	SK JONED FAIZ	
	ABLAPL/12223/2026	MP		1936/2026
62	D-CMP/52552/2026	JYOTSNARANI DAS	SUMIT KUMAR MOHANTY	
	CMP/ /	MP		2161/2026
63	D-CMP/29682/2026	KANAKLATA PRADHAN	ARUN KUMAR DAS 1	
	CMP/1387/2026	MP		2162/2026
64	D-CMP/46522/2026	RATNAKAR MALLIK	ASHOK KUMAR SARANGI	
	CMP/ /	MP		2163/2026
65	D-CMP/52642/2026	AMARESWAR SAHOO	SAIBRATA RATH	
	CMP/ /	MP		2164/2026
66	D-CMP/334/2022	GOVINDA ROUT	SAIBRATA RATH	
	CMP/334/2022	MP		2165/2026
67	D-CMP/52660/2026	RAMESH CHANDRA ROUT	KARUNAKAR GAYA	
	CMP/ /	MP		2166/2026
68	D-CMP/52667/2026	SADHU BEHERA	BIJAYA KUMAR ROUTRAY	
	CMP/ /	MP		2167/2026
69	D-CMP/52677/2026	ALEENA ACHARYA	SOUGAT DASH	
	CMP/ /	MP		2168/2026
70	D-CMP/52690/2026	M/S. SWASTIK STEVEDORES PVT. LTD., CUTTACK	BHASKAR CHANDRA PANDA	
	CMP/ /	MP		2169/2026
71	D-CMP/52703/2026	GOPAL BARIK	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		2170/2026
72	D-CMP/50394/2026	SNEHALATA PATI	MANMAYA KUMAR DASH	
	CMP/1828/2026	MP		2171/2026
73	D-CMP/34638/2026	M/S. BONAI INDUSTRIAL CO. LTD., KEONJHAR		
	CMP/1247/2026	MP		2172/2026
74	D-CMP/52735/2026	KANANBALA TRIPATHY	AMIT PRASAD BOSE	
	CMP/ /	MP		2173/2026
75	D-CMP/52661/2026	R. KAMANA REDDY	DURGA PRASAD JENA	
	CMP/ /	MP		2174/2026
76	D-MACA/52586/2026	PARSURAM @ PARSHURANM BEHERA	BISHNU BRATA SINGH	
	MACA/ /	MP		2461/2026
77	D-MACA/35000/2024	GOPINATH MOHANTY	KARUNAKAR DAS	
	MACA/828/2024	MP		2462/2026
78	D-MACA/35000/2024	GOPINATH MOHANTY	KARUNAKAR DAS	
	MACA/828/2024	MP		2463/2026
79	D-MACA/49629/2026	BIRANCHI NARAYAN SAHOO	LALIT MOHAN MOHANTY	
	MACA/ /	MP		2464/2026
80	D-MACA/35000/2024	GOPINATH MOHANTY	KARUNAKAR DAS	
	MACA/828/2024	MP		2465/2026
81	D-MACA/52648/2026	PRAFULLA MEHENA	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		2466/2026
82	D-MACA/2552/2026	ANISH KHAN	KISHORE KUMAR JENA	
	MACA/90/2026	MP		2467/2026
83	D-MACA/12488/2025	M/S. SHRIRAM GENERAL INSURANCE CO. LTD.,BBSR		
	MACA/463/2025	MP		2468/2026
84	D-MACA/12504/2025	M/S. SHRIRAM GENERAL INSURANCE CO.LTD., BBSR		
	MACA/466/2025	MP		2469/2026
85	D-MACA/3626/2026	NATIONAL INSURANCE CO. LTD.,CUTTACK	KIBEDITA MOHANTY	
	MACA/136/2026	MP		2470/2026
86	D-MACA/625/2014	PRAMILA SETHI	M/S.J.R.DASH	
	MACA/625/2014	MP		2471/2026
87	D-MACA/52732/2026	SEKHAR CHANDRA MAHATO	DEBASISH PATNAIK	
	MACA/ /	MP		2472/2026
88	D-MACA/52733/2026	SASHI BHUSAN PALATASINGH	DEBASISH PATNAIK	
	MACA/ /	MP		2473/2026
89	D-MACA/52733/2026	SASHI BHUSAN PALATASINGH	DEBASISH PATNAIK	

	MACA/ /	MP		2474/2026
90	D-MACA/52750/2026	PARWATI SAHOO	DEBASISH PATNAIK	
	MACA/ /	MP		2475/2026
91	D-MACA/52750/2026	PARWATI SAHOO	DEBASISH PATNAIK	
	MACA/ /	MP		2476/2026
92	D-CRLA/32403/2026	KUNJA BIHARI JENA	SWARAJ PATEL	
	CRLA/ /	MP		2750/2026
93	D-CRLA/32403/2026	KUNJA BIHARI JENA	SWARAJ PATEL	
	CRLA/ /	MP		2751/2026
94	D-CRLA/33100/2025	SANJAY MALLIK@MALIK	BASANTA KUMAR DAS	
	CRLA/1235/2025	MP		2752/2026
95	D-CRLA/12353/2025	RAHIM HARIJAN	MANAS KUMAR CHAND	
	CRLA/533/2025	MP		2753/2026
96	D-CRLA/22025/2025	ASPAQUE AHMAD KHAN	DEVASHIS PANDA	
	CRLA/1025/2025	MP		2754/2026
97	D-CRLA/33218/2026	BHAGABAN BAGARTY	BISWAJIT NAYAK	
	CRLA/ /	MP		2755/2026
98	D-CRLA/40602/2025	LAXMIDHAR MOHAPATRA	BIRAJA PRASAD TRIPATHY	
	CRLA/6/2026	MP		2756/2026
99	D-CRLMC/33816/2026	SANTOSH MOHAPATRA	NRUSINGH CHARAN ROUT	
	CRLMC/ /	MP		3098/2026
100	D-CRLMC/33829/2026	SREEKANT RATH	SUVALAXMI DEVI	
	CRLMC/ /	MP		3099/2026
101	D-CRLMC/33829/2026	SREEKANT RATH	SUVALAXMI DEVI	
	CRLMC/ /	MP		3100/2026
102	D-CRLMC/22460/2026	SUSHANTA KUMAR PANDA	HRUDANANDA MOHAPATRA	
	CRLMC/2754/2026	MP		3101/2026
103	D-CRLMC/26872/2026	SAYED MOONAM ALLI @ ABDUL		
	CRLMC/3334/2026	MP		3102/2026
104	D-CRLMC/33874/2026	CHINTAMANI BEHERA	BIBHUTI KESHARI BISWAL	
	CRLMC/ /	MP		3103/2026
105	D-CRLMC/33918/2026	MALAYA KUMAR KAR	SASWATA PATNAIK	
	CRLMC/ /	MP		3104/2026
106	D-CRLMC/25793/2026	SWATIPRIYA MISHRA		
	CRLMC/3153/2026	MP		3104/2026
107	D-CRLMC/33627/2026	SUSANTA KUMAR NATH	BINI MISHRA	
	CRLMC/ /	MP		3105/2026
108	D-CRLMC/33942/2026	SAHINA BIBI @ SAINA	SOUMYA RANJAN MOHANTY	
	CRLMC/ /	MP		3106/2026
109	D-CRLMC/3587/2026	DR. SIMANCHALLA RANJIT	GAJENDRANATH ROUT, NILAMADHAB BISOI	
	CRLMC/458/2026	MP		3107/2026
110	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	
	WA/1780/2022	MP		3353/2026
111	D-WA/27632/2025	UNION BANK OF INDIA, MUMBAI	SANJAT DAS	
	WA/1497/2026	MP		3354/2026
112	D-WA/27632/2025	UNION BANK OF INDIA, MUMBAI	SANJAT DAS	
	WA/1497/2026	MP		3355/2026
113	D-WP(C)/41848/2026	ASIT KUMAR MOHANTY		
	WP(C)/28916/2026	MP		21567/2026
114	D-WP(C)/36852/2026	SULOCHANA DALAI	BIJAYA KUMAR BEHERA 1	
	WP(C)/25467/2026	MP		21568/2026
115	D-WP(C)/52559/2026	KANAKALATA BAHALI	AJAYA KUMAR TRIPATHY	
	WP(C)/ /	MP		21569/2026
116	D-WP(C)/5783/2012	SURESH KU.MATANIA	M/S.DR.TAHALI CH.MOHANTY	
	WP(C)/5783/2012	MP		21570/2026
117	D-WP(C)/38910/2026	ARATI DEVI	PRABHAKAR SABAT	
	WP(C)/26997/2026	MP		21571/2026
118	D-WP(C)/52560/2026	GANGAMANI PANDIT	BISWAJIT MOHAPATRA	
	WP(C)/ /	MP		21572/2026
119	D-WP(C)/11122/2023	SUSHIL KUMAR AGARWAL	SIDHESWAR MALLIK	
	WP(C)/11122/2023	MP		21573/2026
120	D-WP(C)/52556/2026	NILAMANI NAIK	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		21574/2026

121	D-WP(C)/52557/2026	PRATIMA SAHU	SWARUP NAYAK	
	WP(C)/ /	MP		21575/2026
122	D-WP(C)/18028/2026	JIMUTA BAHAN ROUT	PRADEEP KUMAR DAS	
	WP(C)/12537/2026	MP		21576/2026
123	D-WP(C)/18029/2026	KSHYAMAKAR MAJHI	PRADEEP KUMAR DAS	
	WP(C)/12528/2026	MP		21577/2026
124	D-WP(C)/52566/2026	NARESH PATTNAIK	KRISHNA CHANDRA SAHU	
	WP(C)/36382/2026	MP		21578/2026
125	D-WP(C)/52558/2026	M/S LIFE CARE EMPORIUM	ANUP NARAYAN MOHANTY	
	WP(C)/ /	MP		21579/2026
126	D-WP(C)/52562/2026	BHIMASEN JENA	RABINDRANATH BARIK	
	WP(C)/36401/2026	MP		21580/2026
127	D-WP(C)/41764/2026	DURGA PRASAD MUNI	KRISHNA CHANDRA SAHU	
	WP(C)/28679/2026	MP		21581/2026
128	D-WP(C)/26421/2026	SATYAJIT SAHU	ANSHUMAN RAY, DURGA PRASAD NANDA (SR.ADV.)	
	WP(C)/18219/2026	MP		21582/2026
129	D-WP(C)/52584/2025	ASHOK KUMAR NAYAK	KRISHNA CHANDRA SAHU	
	WP(C)/36165/2025	MP		21583/2026
130	D-WP(C)/40567/2026	BHARAT SANCHAR NIGAM LTD., GOVT. OF INDIA ENTERPRISE, NEW	PRAKASH RANJAN BARIK, NEW DELHI	
	WP(C)/30304/2026	MP		21584/2026
131	D-WP(C)/40559/2026	BHARAT SANCHAR NIGAM LTD., NEW DELHI	PRAKASH RANJAN BARIK	
	WP(C)/34466/2026	MP		21585/2026
132	D-WP(C)/52575/2026	L.BASUDEV	SURAJ MOHANTY	
	WP(C)/ /	MP		21586/2026
133	D-WP(C)/40501/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/29632/2026	MP		21587/2026
134	D-WP(C)/52576/2026	HEMANTA KUMAR DASH	DR. BINODA KUMAR MISHRA	
	WP(C)/36444/2026	MP		21588/2026
135	D-WP(C)/49191/2026	RAJASHREE MISHRA	BIREN SANKAR TRIPATHY	
	WP(C)/34563/2026	MP		21589/2026
136	D-WP(C)/52579/2026	SRIDHAR PATTNAIK	DILLIP KUMAR MOHANTY	
	WP(C)/ /	MP		21590/2026
137	D-WP(C)/53430/2025	NARAYAN MISHRA		
	WP(C)/1242/2026	MP		21591/2026
138	D-WP(C)/38664/2023	SANTOSH KUMAR YADAV		
	WP(C)/38664/2023	MP		21592/2026
139	D-WP(C)/11225/2025	SHARMISTHA ROUTH	SOHAN MISHRA, PAMI RATH ,AMIT KUMAR BARIK	
	WP(C)/8258/2025	MP		21593/2026
140	D-WP(C)/52602/2026	SANGHAMITRA SAHOO	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		21594/2026
141	D-WP(C)/24257/2026	PRASANTA KUMAR SWAIN	SHASHANKA SHEKHAR PATRA	
	WP(C)/25382/2026	MP		21595/2026
142	D-WP(C)/44235/2026	ASHISH SHUKLA	BIPLABA P.B. BAHALI	
	WP(C)/30630/2026	MP		21596/2026
143	D-WP(C)/32959/2025	DR.RABINARAYAN PANDA	SAMEER KUMAR DAS	
	WP(C)/23088/2025	MP		21597/2026
144	D-WP(C)/29337/2026	SJ ENVIRONMENTAL SOLUTIONS PVT LTD, BHUBANESWA	A. SUSHANTA DASH	
	WP(C)/20043/2026	MP		21598/2026
145	D-WP(C)/52613/2026	KESHAB CHANDRA SAHOO	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		21599/2026
146	D-WP(C)/52611/2026	RUPAK KUMAR SAHU	RAJU KUMAR SATPATHY	
	WP(C)/ /	MP		21600/2026
147	D-WP(C)/52613/2026	KESHAB CHANDRA SAHOO	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		21601/2026
148	D-WP(C)/52614/2026	JOGENDRA MOHANTY	SIDDHARTH SAHU	
	WP(C)/ /	MP		21602/2026
149	D-WP(C)/29635/2026	YERRA SRINIVASA NAIDU	SWAPNA KUMAR OJHA	
	WP(C)/21004/2026	MP		21603/2026
150	D-WP(C)/52616/2026	ANKIT SWAIN	PRANAB RANJAN CHHATOI	
	WP(C)/ /	MP		21604/2026
151	D-WP(C)/52620/2026	BIKRAM KESHARI SAHOO	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		21605/2026
152	D-WP(C)/52631/2026	HARSHVARDHAN YADAV	RAMDAS ACHARY	

	WP(C)/ /	MP		21606/2026
153	D-WP(C)/52623/2026	MAA LAXMI SHG, BAGADA, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21607/2026
154	D-WP(C)/52625/2026	MAA GOJABAYANI SHG, KORO, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21608/2026
155	D-WP(C)/10934/2024	SURESH CHANDRA BEHERA	GYANENDRA CHANDRA SWAIN	
	WP(C)/5787/2024	MP		21609/2026
156	D-WP(C)/11302/2023	S.M.C. OF GOVIND CHANDRA UPPER PRIMARY SCHOOL, BARASINGHE	PRAYASINI MOHAPATRA, ASSTT.	
	WP(C)/11302/2023	MP		21610/2026
157	D-WP(C)/52626/2026	RADHAKRUSHNA SHG, KATHIAPADA, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21611/2026
158	D-WP(C)/49760/2026	ANTARYAMI DAS	RAKESH BEHERA	
	WP(C)/34337/2026	MP		21612/2026
159	D-WP(C)/52657/2026	GOUTAM NAYAK	MANORANJAN PADHI	
	WP(C)/ /	MP		21613/2026
160	D-WP(C)/52665/2026	MOHAMMAD ASFAR @ MD. ASFAR ALAM	ARUN KUMAR MISHRA	
	WP(C)/ /	MP		21614/2026
161	D-WP(C)/42436/2023	DEBARAJ SWAIN	UMAKANT SAHOO	
	WP(C)/42436/2023	MP		21615/2026
162	D-WP(C)/52673/2026	VEGESNA KRISHNAM RAJU	SRINIBASH SATAPATHY	
	WP(C)/ /	MP		21616/2026
163	D-WP(C)/37348/2025	DR.DEBABRATA RATH	SATYA RANJAN PATI	
	WP(C)/26106/2025	MP		21617/2026
164	D-WP(C)/52629/2026	MAA TARINI SHG, KARANJA, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21618/2026
165	D-WP(C)/52681/2026	COMPANY SECRETARY AND COMPLIANCE OFFICER, PNB	ANUPAM RAJPUT FOR MET LIFE INSURANCE CO.LTD.,MUMBAI	
	WP(C)/ /	MP		21619/2026
166	D-WP(C)/52630/2026	GIRIGOBARDHAN SHG, BAGHUA, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21620/2026
167	D-WP(C)/52632/2026	GAYATRI SHG, MEHANDIPUR, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21621/2026
168	D-WP(C)/50629/2026	BAPINA BHOI	KSHIROD KUMAR ROUT	
	WP(C)/35149/2026	MP		21622/2026
169	D-WP(C)/52633/2026	MAA TARINI SHG, CHANDANNAGER, AULI, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21623/2026
170	D-WP(C)/3398/2025	DR. TAPAN KUMAR PRADHAN	DR. TAPAN KUMAR PRADHAN(IN PERSON)	
	WP(C)/3160/2025	MP		21624/2026
171	D-WP(C)/52692/2026	UNION OF INDIA	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		21625/2026
172	D-WP(C)/52693/2026	SAROJ KUMAR MAHAKUD	ASHOK KUMAR SWAIN	
	WP(C)/ /	MP		21626/2026
173	D-WP(C)/30021/2026	PRAVAKAR SARANGI	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/22772/2026	MP		21627/2026
174	D-WP(C)/52698/2026	MUKTIKANTA NAYAK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		21628/2026
175	D-WP(C)/52637/2026	KESHAB CHANDRAY SHG, NANTAR, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21629/2026
176	D-WP(C)/52700/2026	DILLIP KUMAR BARAL	ANUP KUMAR MOHAPATRA	
	WP(C)/ /	MP		21630/2026
177	D-WP(C)/52702/2026	BANSHIDHAR DAS	LINGARAJ SARANGI	
	WP(C)/ /	MP		21631/2026
178	D-WP(C)/48966/2026	ANIRUDHA SAHU	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		21632/2026
179	D-WP(C)/20797/2026	DIPANJALEE MAJHI	AMIYA KUMAR BEHERA	
	WP(C)/14696/2026	MP		21633/2026
180	D-WP(C)/18053/2026	PUSPALATA SA	AMIYA KUMAR BEHERA	
	WP(C)/12683/2026	MP		21634/2026
181	D-WP(C)/52705/2026	PRAKASH SAMAL	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		21635/2026
182	D-WP(C)/52706/2026	BRAHMANANDA SETHI	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		21636/2026
183	D-WP(C)/52707/2026	SUBRATA DHRUBENDRANATH SI	CHAKRADHAR SINGH	
	WP(C)/ /	MP		21637/2026

184	D-WP(C)/52710/2026	PRANATI DASH	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		21638/2026
185	D-WP(C)/41893/2026	M/S. BARBRIK PROJECT LIMITED., CHHATISGARH	PRASANTA CHANDRA NAYAK	
	WP(C)/29542/2026	MP		21639/2026
186	D-WP(C)/52505/2026	RABIBRATA SAHU	LAXMIKANTA MOHANTY	
	WP(C)/36408/2026	MP		21640/2026
187	D-WP(C)/52489/2026	ALOK DASH	LAXMIKANTA MOHANTY	
	WP(C)/36404/2026	MP		21641/2026
188	D-WP(C)/52731/2026	M/S.PRESTIGE TAILORS, BHUBANESWAR	SIDDHARTH SAHU	
	WP(C)/ /	MP		21642/2026
189	D-WP(C)/52716/2026	CH. DALAYA REDDY	ARUN KUMAR PATRA	
	WP(C)/ /	MP		21643/2026
190	D-WP(C)/52734/2026	KANCHANBALA PATRA	JYOTIRMAY GUPTA	
	WP(C)/ /	MP		21644/2026
191	D-WP(C)/52739/2026	RAMAKRUSHNA RATH	NITYABRATA BEHURIA	
	WP(C)/ /	MP		21645/2026
192	D-WP(C)/52717/2026	SUBARNA MAHILA MANDAL, KASOTI, KENDRAPARA	NARAYAN MAHANTA	
	WP(C)/ /	MP		21646/2026
193	D-WP(C)/35302/2022	RAGHUNATH ACHARYA		
	WP(C)/35302/2022	MP		21647/2026
194	D-WP(C)/26496/2026	M/S YOUTH ORGANISATION FOR URBAN AND RURAL SERVICES (YOURS), KENDRAPARA	SIDDHARTH SHANKAR RATH, KUSUM LATA KAMANTARAY (SR.AD	
	WP(C)/18578/2026	MP		21648/2026
195	D-WP(C)/52749/2026	DILLIP KUMAR MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		21649/2026
196	D-WP(C)/52719/2026	RAJENDRA BEHERA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		21650/2026
197	D-WP(C)/52758/2026	RANJEET KUMAR PANDA	AMITABH MISHRA	
	WP(C)/ /	MP		21651/2026
198	D-WP(C)/52759/2026	LUDU DEI	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		21652/2026
199	D-WP(C)/46945/2026	PRAKASH CHANDRA MALIK	BANSHIDHAR SATAPATHY	
	WP(C)/32689/2026	MP		21653/2026
200	D-WP(C)/52748/2026	PRASAN KUMAR MAHAPATRA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21654/2026
201	D-WP(C)/52760/2026	SANTOSH KUMAR BARIK	AMITABH MISHRA	
	WP(C)/ /	MP		21655/2026
202	D-WP(C)/46945/2026	PRAKASH CHANDRA MALIK	BANSHIDHAR SATAPATHY	
	WP(C)/32689/2026	MP		21656/2026
203	D-WP(C)/52721/2026	RAJENDRA PRASAD BEHERA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		21657/2026
204	D-WP(C)/52768/2026	PRATAP CHANDRA KHATEI	AMITABH MISHRA	
	WP(C)/ /	MP		21658/2026
205	D-WP(C)/52770/2026	BIPIN BIHARI NAYAK	AMITABH MISHRA	
	WP(C)/ /	MP		21659/2026
206	D-WP(C)/52766/2026	MANAS RANJAN KABI	AMITABH MISHRA	
	WP(C)/ /	MP		21660/2026
207	D-WP(C)/52771/2026	SANTOSH KUMAR SAHOO	AMITABH MISHRA	
	WP(C)/ /	MP		21661/2026
208	D-WP(C)/52751/2026	PRAMOD KUMAR MOHAPATRA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21662/2026
209	D-WP(C)/52772/2026	PURUSOTTAM JAGDEV	AMITABH MISHRA	
	WP(C)/ /	MP		21663/2026
210	D-WP(C)/52773/2026	LABANYA PUTEL	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21664/2026
211	D-WP(C)/52775/2026	PRADEEP KUMAR HANSDAH	AMITABH MISHRA	
	WP(C)/ /	MP		21665/2026
212	D-WP(C)/52776/2026	DILIP MAJHI	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21666/2026
213	D-WP(C)/52777/2026	SAMBIT KUMAR JENA	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		21667/2026
214	D-WP(C)/52779/2026	AMIR NAG	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21668/2026
215	D-WP(C)/52778/2026	NARENDRA KUMAR BEHERA	PRASANTA KUMAR SATAPATHY	

	WP(C)/ /	MP		21669/2026
216	D-WP(C)/52780/2026	HARAPRIYA RATH	AMITABH MISHRA	
	WP(C)/ /	MP		21670/2026
217	D-WP(C)/52726/2026	MAA KHILEICHANDI SHG, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21671/2026
218	D-WP(C)/52781/2026	SARASWATI SAHOO	BASUDEV BARIK	
	WP(C)/ /	MP		21672/2026
219	D-WP(C)/52783/2026	MOIN A KHAN	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21673/2026
220	D-WP(C)/52787/2026	SABITRI KUMAR	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21674/2026
221	D-WP(C)/52727/2026	MAHAVIR SHG, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21675/2026
222	D-WP(C)/52801/2026	BIRATESWARI MAHILA MAHASANGHA @ BIRATESWARI SELF, CUTTACK		
	WP(C)/ /	MP		21676/2026
223	D-WP(C)/52800/2026	RANJIT RAY	AMITABH MISHRA	
	WP(C)/ /	MP		21677/2026
224	D-WP(C)/52808/2026	PUSPALATA BARIK	AMITABH MISHRA	
	WP(C)/ /	MP		21678/2026
225	D-WP(C)/52809/2026	RANJITA BHUYAN	BASUDEV BARIK	
	WP(C)/ /	MP		21679/2026
226	D-WP(C)/52806/2026	SAROJ KUMAR MUNDA	AMITABH MISHRA	
	WP(C)/ /	MP		21680/2026